

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1572
ANSWERED ON:21.07.2014
CODE ALLOTMENT UNDER EPFO
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of Employees' Provident Fund claim settled by the Employees' Provident Fund Organisation (EPFO) during each of the last three years and the current year;
- (b) whether the Government has recently launched Online Provident Fund Code Allotment or Universal Account Number under the Employees' Provident Fund Organisation (EPFO);
- (c) if so, the details along with the salient features thereof; and
- (d) the extent to which employees under EPFO are likely to be benefited from said system?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a): The claims settled by Employees' Provident Fund Organisation (EPFO) during each of the last three years and the current year are as under:

Year	Total claims settled(in lac)
2011-12	90.50
2012-13	111.42
2013-14	123.36
2014-15	37.41
(upto 15.07.2014)	

(b): EPFO has launched Online Registration of Establishment on 30.06.2014. It is also in the process of allotment of Universal Account Number to all contributing members of EPFO.

(c): Salient features of online allotment of code number to establishment are:-

- (i) No need to visit office of EPFO
- (ii) Allotment of establishment code on same day.
- (iii) Increase in ease of doing business in India.

II. Salient features of Universal Account Number (UAN):-

- (i) UAN will be portable throughout his working career.
- (ii) It can be used anywhere in India.

(d): (i) The remittance of statutory dues under Employees' Provident Funds & Miscellaneous Provisions Act, 1952 for the employees can be started immediately by their employer after obtaining code number through this online facility.

(ii) The allotment of Universal Account Number would link all employments of the EPF members thus facilitating portability.